

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधानन्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

NGT/PB/794/Admn./2023/१७

Dated : ०६th March, 2023

OFFICE ORDER

Consequent upon her selection and Order No. GOB (I) 56/2022 dated 24.02.2023 of Hon'ble High Court of Karnataka, Bengaluru, Ms. Shobha E., III Addl. Senior Civil Judge, Kolar, has been appointed as Deputy Registrar, National Green Tribunal, Southern Zone Bench, Chennai on deputation basis, initially for a period of one year w.e.f. 01.03.2023 (F/N). The pay, allowances, perks and privileges to Ms. Shobha E., admissible to her in the National Green Tribunal, would be as per the option to be exercised by her, under the applicable rules.

The terms & conditions for the deputation of Ms. Shobha E., Deputy Registrar, NGT, SZB, Chennai will be governed by the instructions contained in the O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010 of Department of Personal and Training, as amended from time to time.

This issues with the approval of the Competent Authority.

(Vidya Prakash)
Registrar General

To,

Ms. Shobha E.
Deputy Registrar
NGT, SZB, Chennai

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial Members & Hon'ble Expert Members
3. Ld. Registrar, High Court of Karnataka, Bengaluru
4. PA to Registrar General, NGT, PB, New Delhi
5. Ld. Registrar at Zonal Benches
6. The Divisional Head, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
8. DCA cum DDO, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
10. Computer Section for updating the website
11. Guard File

(Vidya Prakash)
Registrar General